

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 175 OF 2015 &
IA NO. 647 OF 2017**

Dated: 20th November, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

Pragati Power Corporation Ltd.

.... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri
Ms. Parichita Chudhury

Counsel for the Respondent(s) : Mr. Prachi Johri for R-4
Mr. R. B. Sharma for R-5

ORDER

As agreed by learned counsel for the parties, list the matter for further hearing on **22.01.2018.**

**(I.J. Kapoor)
Technical Member**

ts/tpd

**(Justice Ranjana P. Desai)
Chairperson**